## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.25/(GOA)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Mr. Hubert Anthony Lobo

V/s.

M/s. Caricima Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

Adv Archana Uppuluri Petitioner's Adv.

Adv. Santos L. Mohra Respondents

## **ORDER** T.C.P. No. 25/397-398/CLB/MB/GOA/2015

- The Learned Representatives of both the sides are present. 1.
- 2. By consent seeking adjournment.
- Adjourned to 20.06.2017. 3.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 03.05.2017